

MEGHALAYA LEGISLATIVE ASSEMBLY
RE-ASSEMBLED BUDGET SESSION
(BULLETIN)
TUESDAY, THE 1ST JUNE, 2010.

The House met at 11 A.M. with the Hon'ble Speaker in the Chair, and transacted business till 3:30 P.M. The day was allotted for transaction of Private Members' Business.

1. Questions :

Starred Questions No. 11 to No. 17 were disposed off till 12 P.M. On Starred Question No. 11, Supplementary Questions were raised by Shri J.M. Marak, MLA, Shri Manas Chaudhuri, M.L.A., Shri James K. Sangma, MLA, Shri Conrad K. Sangma, MLA, Shri Nimarson Momin, MLA and Shri Paul Lyngdoh, MLA. On Starred Question No.12, Supplementary Questions were raised by Shri Satto R. Marak, MLA, Shri James K. Sangma, MLA and Shri Conrad K. Sangma, MLA. On Question No.13, Supplementary Questions were raised by Shri J. M. Marak, MLA and Shri Paul Lyngdoh, MLA. On Question No.14, Supplementary Questions were raised by Shri James K. Sangma, MLA, Shri E. C. Bamon, MLA, and Shri Conrad K. Sangma, Leader of Opposition. On Question No. 15, Supplementary Questions were raised by Shri J. M. Marak, MLA, Shri Marcuse N. Marak, MLA, Shri Manas Choudhuri MLA, Shri Conrad K. Sangma, Leader of Opposition, Shri E. C. Bamon, Shri James K. Sangma, MLA Shri Advisor Pariong Parliamentary Secretary, Shri Paul Lyngdoh, M.L.A. On Question No.16, Supplementary Questions were raised by Shri Satto R. Marak, MLA and Shri E. C. Bamon, MLA.

Before coming to the next item, Shri Rowell Lyngdoh, Deputy Minister made a correction on his reply to supplementary on Starred Questions No.7 replied 31.5.10.

2. Motions:

Motion No 1:- Shri Conrad K. Sangma Leader of Opposition moved "This House do now discuss the need to have a definite policy and a separate department of development of interstate border areas". He spoke on the Meghalaya and Assam border dispute, and said that the State should have a border policy and a separate department for development of interstate border areas. Shri Paul Lyngdoh, MLA also stressed the need for a border policy and said that the border dispute with Assam should be made a national issue. Shri Manas Choudhuri, MLA said that Assam has offered a "give and take" policy, and so the Government should follow it up and see how far the policy will be beneficial for the State. Shri E. C. Bamon, MLA also felt that Government should create a new department for development of border areas.

Dr. Mukul Sangma, Chief Minister, replied that Government is equally aware and concerned on the border dispute with Assam. He said that effort will be made to involve all sections of society, NGOs and political parties for development of Langpih and other border areas. He said that political parties should speak with one voice. He also said that it is not necessary to create a new department as Border Areas Development Department is already doing supplementary work. He said a tender has been called for constructing the road to Langpih and fund has been earmarked for blacktopping.

Shri P. A. Sangma, raised a point of order under Rule 300 of the Rules of Procedure & Conduct of Business in the Meghalaya Legislative Assembly, and said that according to Rule 2, a Parliamentary Secretary is also a Minister. He said the Parliamentary Secretary has challenged the

reply of the Deputy Chief Minister during Question Hour on Question No.15., and wanted to know if the Chief Minister will take action on it. The Chief Minister replied that he will look into it. The Hon'ble Speaker referred to earlier rulings and said that he will also look into it.

Motion No. 2:- Shri Paul Lyngdoh, MLA, Moved, "This House do now discuss the need to improve the investment climate to fuel economic growth in the State of Meghalaya". Shri Paul Lyngdoh said that the State has potential for investment, and there is a need for soul searching. He said that unemployment in the State has reaches a saturation point. People with capital and brain are leaving the State as the atmosphere in Shillong is not investor friendly. He also said that due to petty and narrow consideration projects like SMB could not materialize. He said that Meghalaya has potential like Sikkim, Goa and Malaysia, and we have to create an investor friendly atmosphere.

Shri Mans Chaudhuri M.L.A, said that the State has not attracted any investment because the sense of security is not there. It is only to some extent in Cement industry that there is some investment. He said that we have to understand very clearly the term "Soul Searching", the idea of Meghalaya needs to be rekindled and a sense of security has to be there. He said that in Meghalaya there are many authorities like the Durbar Shnong, Headmen, NGO's, Government, and the people do not know whose writ run in the State. He said that because there is corruption everywhere, even anything that is done with good intention is looked with suspicion by the public. Every project is looked with suspicion. Every one wants money. Politicians and officials collide together for every project and the NGO's also feel that they should get something and demand their share. He said that he is speaking as a citizen of this country and a Member of this House. He said that this is the state of affairs in the State.

Dr. Mukul Sangma, Chief Minister replied that there is enormous potential to attract investment in the State. He said that the mindset of the people of the State has to change and be investor friendly. He said that the State industrial Policy will be amended to attract investment.

Motion No.3:- Shri Phillipole D. Marak, MLA, moved, "This House do now discuss the style of implementation/ functioning of SSA in South Garo Hills District". Shri P. D. Marak said that the SSA is not functioning properly. Smti Ampareen Lyngdoh, Minister Education replied that the Department is trying its level best and will try to find put the ghost schools. She also said that the officers of the department will try to ensure that the mid-day scheme is implemented in true spirit.

3. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a. m. Wednesday, the 2nd June, 2010.

W. M. Rymbai
Secretary,
Meghalaya Legislative
Assembly.
